

**CP NO. 49/2007
RT No.17/2016**

Gurlal Singh Grewal & Ors.

...Petitioners

Versus.

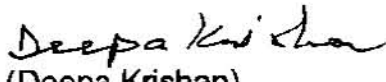
M/s Upper India Steel Manufacturing

...Respondents

Present: Mr. A.S.Narang and Mr. Ankush Anand, Advocates for petitioners.
Ms. Munisha Gandhi, Senior Advocate with Mr. Saurabh Kalia,
Mr. Sameer Chaudhry and Ms. Salina Chalana, Advocates
for respondents No. 1 to 9 and 11 to 13.

Arguments inconclusive. Adjourned to 08.12.2016, the date
already fixed for arguments.


(Justice R.P. Nagrath)
Member(Judicial)


(Deepa Krishan)
Member(Technical)

December 07, 2016

saini